

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :- 02nd July, 2020.

First Shift :- 11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark.
1	BA.... in POCSO Spl. 189/16	Anwar Hussain <u>Application received through email.</u>	-----		
2	BA in POCSO Spl.160/18	Sachin Shankar Patil. <u>Application received through email.</u>	----		
3	BA in POCSO Spl.160/2020	Chandrakant N. Chavan V/s The State (Vakola Police stn.)	Pradeep Gavali		
4	BA..... in POCSO Spl. 195/2018	Shahnawaz @ Shanu S/o. Ashfaque Ahmed Shaikh V/s. The State (Deonar Police stn.)	Prakash Jain		

**Sd/-
Sheristedar, CR No. 29.**

